

50

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

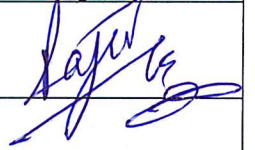
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.879/252/HDB/2018
NAME OF THE COMPANY	Orange Logisys Pvt Ltd
NAME OF THE PETITIONER(S)	Kiran Kumar Nalamothu & 05 others
NAME OF THE RESPONDENT(S)	Orange Logisys Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Patra on behalf of	Adv	9533631522.	
B. Sithender CGSC			

ORDER

Counsel for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

Heard both sides.

List it for orders on 28.09.2018.

  
Member(Judl)

Pavani